

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**No.F.40 (1)–HCT/Judl/Roster/2022/10462**

**13<sup>th</sup> September, 2022**

**NOTIFICATION**

It is hereby notified that Hon'ble the Chief Justice will not be available for judicial work **on 14.09.2022 (Wednesday) & 15.09.2022 (Thursday)**.

The Division Bench-I as well as Commercial Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. G. Chattopadhyay will not sit on **14.09.2022 (Wednesday)**. However, a person desirous of obtaining an urgent order in respect of any of the matters scheduled to be taken up by the Division Bench-I may mention the same before the Division Bench-II on that day.

Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Single Bench in Court No. IV on **14.09.2022 (Wednesday) at 10.30 AM** and will take up case(s) as per the daily Cause List.

The Single Bench of Hon'ble the Chief Justice will not sit on **15.09.2022 (Thursday)**. However, a person desirous of obtaining urgent order in respect of any matter scheduled to be taken up by the Single Bench of His Lordship may mention the same before the Court of Hon'ble Mr. Justice T. Amarnath Goud on that day.

By order,

**(V. Pandey)**  
Registrar (Judicial)

**No.F.40 (1)–HCT/Judl/Roster/2022/10463-90**

**13<sup>th</sup> September, 2022**

**Copy to: –**

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;

03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/ the Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

**Registrar (Judicial)**